

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1450  
ANSWERED ON:05.03.2010  
FEE FOR NO DUES CERTIFICATE  
Shivanagouda Shri Shivaramagouda

**Will the Minister of FINANCE be pleased to state:**

- (a) whether a fee is being charged by the banks for issuing `No Dues Certificate` to the farmers after completion of repayment of loans by them;
- (b) if so, the details thereof and reasons therefor;
- (c) whether the charges on fee are different in respect of Public Sector Banks (PSBs), private banks and foreign banks;
- (d) if so, the reasons therefor; and
- (e) the corrective measures taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA )

(a) to (e): The Indian Banks' Association has reported that as per available information, banks are not charging any fees for issuing 'No Dues Certificate' to the farmers after completion of repayment of farm loans by them.